

**GOVERNMENT OF INDIA**  
**MINISTRY OF RAILWAYS**  
**RAJYA SABHA**  
**QUESTION NO 27.11.2009**  
**ANSWERED ON**  
**SALE OF TICKETS ON FAKE NAMES .**

1046

SHRI RAJNITI PRASAD

Will the Minister of COALCOALRAILWAYS be pleased to state :-

- (a) whether Railways are aware of the fact that a number of touts buy large number of railway tickets in fake names and sell those tickets to the needy people at higher cost;
- (b) if so, the total number of cases that have come to the knowledge of Railways; and
- (c) the action being taken by Government to prevent such activities ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E.AHMED)

- (a): Some cases of touts buying tickets in fictitious names and selling them, do come to notice.
- (b): During the current year 2009-10 (upto October, 09), 22,650 persons were detected travelling on tickets purchased in others' names and 1483 touts were apprehended and prosecuted.
- (c): Regular preventive checks are conducted in and around railway reservation offices to curb the illegal activities of touts and other anti social elements. Such checks are intensified during peak rush and festival periods. In addition, travelling public is educated through various media to desist from purchasing tickets from unauthorized people. In order to bridge the gap between demand and supply of reserved accommodation, new trains and special trains are run and the carrying capacity of the existing trains is augmented. To facilitate easier booking of accommodation, reservation can now be done through internet, e-ticketing, post offices, petrol pumps, etc.